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(b) if so, what are the details in this recard

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): (a) and (b) The 20-Point Economic Programme announced by the Prime Minister in. July, 1975 envisages creation of additional irrigation facilities for 5 million hectares of land during the last 4 years of the Fifth Five Year Plan. This target is proposed to be achieved largely by the execution of ongoing major ami medium irrigation schemes as also by taking up new schemes, requiring an outlay of about Rs. 2800 crores.

National Board for Medical Education

- 91. SHRI DEORAO PATIL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- fa) whether there is any proposal under Government's consideration to set up a National Board for medical education which will enable doctors to obtain higher medical education: and
- (b) if so, what are the details in this regard

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE)-. (a) and (b) The Government of India, Ministry of Health and Family Planning appointed a Working Group in February, 1975 under Dr. J. B, Shrivastav, former Director General of Health Services, to examine the need for uniformity" in the standard of examination for the award of postgraduate degrees and diplomas and, if necessary, to suggest ways and means of achieving it either through one or more national examining bodies. The Group recommended that there should be a National Board of Examinations as an independent statutory body for the award of post-graduate qualifications and affording opportunities to Indian doctors to obtain these higher national qualifications in India. In pursuance of the recommendations of the Working Group, the Government of India have agreed, ia principle, to the setting up of a National Board of Examinations.

For the present, the task of conducting these examinations has been entrusted to> the Indian Academy of Medical Sciences.

कृषि उत्पादों के विषणन के लिए सार्व-जनिक क्षेत्र में एजेंसी

- 92. श्री देवराव पाटील: क्या कृषि और सिचाई मंत्री 24 मार्च, 1976 को राज्य सभा में तारांकित प्रश्न 348 के दिए गए उत्तर को देखेंगे और यह बताने की कपा करेंगे कि:
- (क) क्या सरकार ने, जैसी कि राष्ट्रीय कृषि स्रायोग ने सिफारिश की है. कतिपय कृषि उत्पादों के विषणन के लिए एक कृषि वस्तु निगम की स्थापना करने के संबंध में निर्णय ले लिया है; और
- (ख) यदि हां, तो इस निगम की स्थापना कब तक कर दिए जाने की संभावना है ?

t[Public Sector Agency for marketing Agricultural products

- 92. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRI-GATION be pleased to refer to the reply to Starred Question 348 given in the Rajya Sabha on the 24th March, 1976 and state:
- (ai whether Government have taken a decision on the establishment of an Agricultural Commodity Corporation for marketing certain agricultural products, as recommended by the National Commission on Agriculture; and
- (b) if so, by when the Corporation is likely to be set up 7]

कृषि और सिचाई मन्त्रालय में उपमंत्री (श्री प्रभवास पटेल) : (क) तथा (ख) जी नहीं, ग्रभी इस मामले की जांच की जा रही है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND **IRRIGATION** (SHRI **PRABHUDAS**

PATEL): (a) and (b) No, Sir. The matter is still under examination.]

f [] English translation-.